

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.113

IB-584/(ND)/2020

IN THE MATTER OF:

Lucky Packers

Vs.

Weltech India Pvt. Ltd

...OPERATIONAL CREDITOR

... CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 14.07.2021

CORAM:

SHRI P.S.N. PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Ms. Kritika Bajaj

For the Respondent :

ORDER

The Proxy Counsel for the main Counsel of the Operational Creditor in the present matter is present and submits that the main Counsel is unwell. In view of this, seeks further time. Three weeks time is grated.

List on 26.8.2021.



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)



(P.S.N PRASAD)
MEMBER (JUDICIAL)

Surjit